

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

9

C.P No. 1233/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES: Jinedra Diamonds Pvt.Ltd.
V/s.
Swarnsparsh Gems & Jewellery Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
01	<i>Sudh K Chandra</i>	CA for Respondent (counsel)	<i>Sudh K Chandra</i>

ORDER

CP No. 1233/ I&BP/NCLT/MB/MAH/2017

On perusal of the Petition, since it appears that the payment entries are shown in the account of Vimal Mafatlal Patel whereas the Company Petition is filed against the company called M/s. Swarnsparsh Gems & Jewellery Ltd., the Petitioner side shall explain on next date of hearing, why this Petition shall not be dismissed on the ground payment entries are not showing against the Corporate Debtor and on the ground no agreement between the Petitioner and this Corporate Debtor in respect to this claim.

List this matter on 4.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)